## CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR vs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 10 8 0 4

Registration No. . C. R. 57/04

Dr. AV Singy

**VERSUS** 

CD Arks & a

A copy of the ORDER dated ..... Tribunal in the above mentioned case is forwarded herewith for necessary action. ..... passed by the Hon'ble

## 30.07.2004

Hone for the applicant.

Shri Om Namaeo for the respondents.

The learned counsel for the applicant in OA No. 185/2003 has filed this CP No. 57/2004 for noncompliance of the order dated 6th April, 2004 in the aforesaid OA.

The learned counsel for the respondents on the other hand has stated that they have alroay moved a Misc. application No. 360/2004, seeking extension of time for implementing the directions given by the Tribunal on 6th April, 2004 in the aforesaid OA. In wiew of the fact that the extension of time has lready been filed and which is under consideration, his CCP is premature and is liable to be dismissed. accordingly, this CP is dismissed.

(Madan Mohan)

Later on shri Rohit Arya, Sr. Adv. appeared in the Court and was heard.

(Magan Mohan)

(M.P. Singh)

फे. प्र. अ. जदसपुर (४.४.)

an Normale Ad. 1884ed on 10.8.54